

पम्प और कम्प्रेसर्स हेतु आर्डर दिया जाना

403 श्रीमती सरोज दुबे: क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

(क) गत तीन वर्षों के दौरान मंत्रालय के अंतर्गत आई०ओ०सी०एल०, ओ० एन० जी० सी० तथा अन्य कम्पनियों द्वारा कितनी बहुराष्ट्रीय कम्पनियों को पम्प और कम्प्रेसर्स का आर्डर दिया गया; और

(ख) उनमें से कितने आर्डर भारतीय सार्वजनिक क्षेत्र के उपक्रमों को दिये गये?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री संतोष कुमार गंगवार): (क) और (ख) पिछले तीन वर्षों अर्थात् 1995-96, 1996-97 और 1997-98 के दौरान तेल कंपनियों द्वारा बहुराष्ट्रीय कंपनियों/विदेशी कंपनियों और भारतीय सार्वजनिक क्षेत्र उपक्रमों को पंपों और कम्प्रेसरों की खरीद के लिए दिए गए आदेशों का मूल्य क्रमशः 1155.52 करोड़ रुपए और 359.52 करोड़ रुपए था।

Lead Free Petrol

404 SHRIMATI JAYAPRADA
NAHATA:

DR. Y. LAKSHMI PRASAD:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether experts disagree over the advantages of using lead free petrol;

(b) the international opinion about evil effects of benzene emitted by lead free petrol; and

(c) the advantages of such cancerous emissions over the normal variety of petrol?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) The information is being collected and will be laid on the Table of the House.

Marketing Agreement Between IOC and Reliance Petroleum Ltd.

405. SHRI GURUDAS DAS
GUPTA:

SHRI J. CHITHARANJAN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that marketing agreement has been finalized between Indian Oil Corporation and Reliance Petroleum Ltd.; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Subject to Government approval, IOC has a proposal to enter into a marketing agreement with Reliance Petroleum Ltd. for five controlled products viz. LPG, MS, HSD, SKO, and ATF during the period of transition of dismantling of Administered Pricing Mechanism i.e., upto 31.3.2002 and also beyond transition period.

Earnings from Security Deposits of LPG Consumers

406. SHRI S. RAMACHANDRAN
PILLAI:

SHRI A. VIJAYA
RAGHAVAN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total number of LPG consumers in the country, State-wise;

(b) the total earnings made by the Indian Oil and Bharat Petroleum Companies on account of security deposits from the consumers;

(c) the earnings from the interest on amount deposited as security; and

(d) the mode of use of this amount by the companies?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) The total number of LPG consumers in the country as on 1.10.1998 was about 340 lakhs. The state wise details of customers are given in Statement. (See below)

(b) The total deposits collected by the Oil Companies on account of security deposits from the consumers as on 1-10-98 were Rs. 3472.43 crores.

(c) and (d) The deposit is taken by the oil companies as security against LPG equipment loaned to the customers and is refundable as and when the equipment is surrendered. The deposit is utilised to maintain adequate inventory of LPG equipments in usable condition at all times so as to service the customer's requirements. On an average 1.5 cylinder per customer is required to be maintained by the oil companies for servicing their requirements.

Statement

Statewise Details of Customers as on 1.10.98

STATES	IN LAKHS
ANDHRA PRADESH	27.07
ARUNACHAL PRADESH	0.47
ASSAM	4.90
BIHAR	9.88
DELHI	20.43
GOA	2.03
GUJARAT	25.37
HARAYANA	10.45
HIMACHAL PRADESH	5.81
JAMMU AND KASHMIR	5.03
KARNATAKA	17.89
KERALA	13.07
MADHYA PRADESH	17.02
MAHARASHTRA	54.52
MANIPUR	0.86
MEGHALAYA	0.47
MIZORAM	0.76
NAGALAND	0.42

STATES	IN LAKHS
ORISSA	4.39
PUNJAB	14.04
RAJASTHAN	13.44
SIKKIM	0.29
TAMIL NADU	26.84
TRIPURA	0.59
UTTAR PRADESH	43.28
WEST BENGAL	18.16
UNION TERRITORIES	
ANDAMAN & NICOBAR	0.11
CHANDIGARH	1.64
DADRA & NAGAR	
HAVELI	0.06
DAMAN & DIU	0.12
LAKHSADWEEP	0.01
PONDICHERRY	0.63

पेट्रोलियम से संबंधित उत्पादों की मांग में वृद्धि

407. श्री बलवन्त सिंह रामूवालिया:

श्री बरजिन्दर सिंह:

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि पेट्रोलियम और उससे संबंधित उत्पादों की मांग में पिछले कुछ वर्षों से निरन्तर वृद्धि होती आ रही है;

(ख) यदि हां, तो वर्ष 1995-96, 1996-97 तथा 1997-98 में प्रत्येक वर्ष इन मदों की मांग में पिछले वर्ष की तुलना में कितने-कितने प्रतिशत वृद्धि हुई है;

(ग) क्या यह भी सच है कि देश में मांग को पूरा करने के लिये पिछले वर्षों में कच्चे तेल और अन्य पेट्रोलियम उत्पादों के आयात में वृद्धि हुई है; और

(घ) यदि हां, तो उपरोक्त वर्षों में प्रत्येक वर्ष कितना-कितना कच्चा तेल और अन्य पेट्रोलियम उत्पाद आयात किये गये?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री संतोष कुमार गंगवार): (क) और (ख) वर्ष 1995-96, 1996-97 तथा 1997-98 के दौरान मांग में प्रतिशत वृद्धि क्रमशः 10.7 प्रतिशत, 6.0 प्रतिशत और 6.5 प्रतिशत थी।